

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 222**  
**(IB)-137(ND)2018**  
**C.A 1608/2019**

**IN THE MATTER OF:**  
**Power2SME Pvt. Ltd.**

... **Applicant/Petitioner**

**Vs.**

**Uttam Strips Ltd**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 28.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Advocate Rashmi Baliyan for Applicant, Mr. Ankur Miital, Ms. Meera Murali,  
Ms. Aishwarya Pandey, Adv., Counsel for the Corporate Debtor/Successful  
Resolution Applicant

**ORDER**

Renotify this case on 16.08.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**